

tional Credit for Agricultural and Rural Development (CRAFICARD) set up by the Reserve Bank of India (RBI) had recommended the setting up of a national level institution to be called the National Bank for Agriculture and Rural Development (NABARD) for providing credit for the promotion of agriculture, small scale, cottage and village industries, handicrafts and other allied rural economic activities in an integrated manner with pointed focus and forceful direction. The activities of NABARD which was set up in July 1982 are periodically reviewed by a Board of Directors which has also representatives from Government Departments and the RBI. The activities of NABARD are also reviewed half-yearly by the Central Board of Directors of RBI. The amount of refinance provided by NABARD for schematic lending increased from Rs. 802 crores in 1983-84 to Rs. 1192 crores (provisional) in 1985-86. The profits earned by NABARD during the 3 years since inception are indicated below :

1982-83	: Rs. 93.89 crores
1983-84	: Rs. 143.30 crores
1984-85	: Rs. 184.83 crores

The profits earned by NABARD are ploughed into the various funds maintained under the provisions of the NABARD Act, 1981 with a view to augment the resources of NABARD.

Streamlining of working of travel agencies

4043. Dr. P. VALLAL PERUMAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have any proposal to regulate the operations of the travel agencies which help in obtaining passports/visas from the Passport Offices, particularly in Madras, for individuals/parties ; and

(b) if so, whether Government would consider reducing the number of those travel agencies and stop issuing further licences for travel agency business ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) Government has been keeping the matter under constant review. New guidelines were recently issued in September, 1986 for recognition of travel agencies for passport work on an annual basis.

12.00 hrs.

[*English*]

DR. V. VENKATESH (Kolar) : I want your protection, Sir. My questions have been tampered with and my rights have been encroached.

MR. SPEAKER : Not here, you come and see me.

DR. V. VENKATESH : I have already submitted to you, Sir.

MR. SPEAKER : It is all right, I have already taken care.

(*Interruptions*).

SHRI M. RAGHUMA REDDY (Nalgonda) : I tabled a question about my constituency, but it has appeared in today's Unstarred list in somebody else's name.

MR. SPEAKER : I will see. I cannot reply here.

SHRI S. JAIPAL REDDY (Mahbubnagar) : Sir, we are not raising any questions during Zero Hour because they are all being struck off the record !

(*Interruptions*)

12.01 hrs

PAPERS TO BE LAID ON THE TABLE

[*English*]

Notification under Tea Act 1953

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI) : I beg to lay on the Table :—